

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.†78
TO BE ANSWERED ON 25.04.2016

WELFARE SCHEMES THROUGH NGOS

†78. SHRI YOGI ADITYA NATH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of projects allotted to Non-Governmental Organizations (NGOs) for welfare of tribal people during the last three years in the country, State/UT-wise;
- (b) whether the Government carried out periodic reviews of the works undertaken by these NGOs during the said period;
- (c) if so, the details and the outcome thereof NGO-wise and State/UT-wise;
- (d) whether the Government has taken note of received information about those NGOs which despite being inactive are reportedly using public funds; and
- (e) if so, the details thereof and the action taken by the Government against such NGOs during the said period, State/ UT-wise?

ANSWER

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

(a): The State/UT-wise details of projects being implemented through various Voluntary Organizations (VOs)/Non-Governmental Organizations (NGOs), under the following schemes of the Ministry for the welfare of STs along with details of grants in aid sanctioned during the last three years are as per Annexure: -

- (i) Grants in aid to Voluntary Organisations working for the welfare of Scheduled Tribes
- (ii) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
- (iii) Vocational Training in Tribal Areas
- (iv) Development of Particularly Vulnerable Tribal Groups (PTVGs)

(b) & (c): An Independent Monitoring Agency(IMA) was engaged for monitoring performance of NGO run projects funded by the Ministry in 26 States/UTs. The IMA monitored a total number of 529 projects over a period of three years (2010 to 2013) and its findings have been shared with the concerned States/UTs for rectification/appropriate action.

In addition such projects are inspected annually by district authorities and officers from the Ministry are also deputed for inspection of projects wherever necessary.

(d)&(e): Funds are sanctioned to NGOs for running the projects under the schemes for welfare of STs on the basis of recommendations from State Governments, inspection reports from district authorities regarding satisfactory functioning of projects and fulfilment of provisions of General Financial Rules and scheme guidelines. During inspection carried by the Ministry/ State Government it has been found that the following projects approved by the Ministry are not functioning during the year 2015-16, and hence the projects have not been funded during the year 2015-16:

- i) Bharat Sevashram Sangha (Jamshedpur Branch), Jharkhand-
Projects:
 - a) Handloom/Weaving Training Centre, Tatiba.
 - b) Cap Making Training (Grass & Leaf) Centre, Makula/ Bhangot
 - c) Handloom/Weaving Training Centre, Makula

- ii) Bapuji Integrated Rural Development Society, Gaddamanugu, Krishna Distt, Andhra Pradesh
Project: Residential School (Primary), at G. Konduru Mandal, Krishna Distt, AP

Annexure referred to in reply to part (a) of Lok Sabha admitted Unstarred Question No. †78 for 25.04.2016 raised by Shri Yogi Aditya Nath, MP regarding “Welfare Schemes through NGOs”.

STATEMENT SHOWING THE DETAILS OF NO. AND AMOUNT RELEASED TO NGOs UNDER THE CENTRAL SECTOR SCHEME OF 'GRANT-IN-AID TO VOLUNTARY ORGANISATION WORKING FOR THE WELFARE OF SCHEDULED TRIBES'DURING 2013-14 TO 2015-16										
										(Amount in crore)
S.No.	Name of State/UT	2013-14			2014-15			2015-16		
		No. of NGOs	No. of Project	Amount released	No. of NGOs	No. of Project	Amount released	No. of NGOs	No. of Project	Amount released
1	Andhra Pradesh	5	22	3.07	2	2	0.34	6	24	2.53
2	Arunachal Pradesh	8	28	6.71	8	25	4.5	3	62	0.96
3	Assam	5	10	0.99	6	12	0.88	6	8	0.58
4	Chhattisgarh	3	9	0.95	1	8	0.49	1	1	0.16
5	Gujarat	2	7	0.84	7	23	2.14	4	5	0.43
6	Himachal Pradesh	5	5	1.53	6	6	1.71	0	0	0.00
7	Jharkhand	8	36	3.07	8	48	5.42	5	19	2.05
8	Jammu & Kashmir	1	1	0.19	1	1		0	0	0.00
9	Karnataka	7	12	1.67	8	16	2.49	8	16	2.27
10	Kerala	4	4	0.7	4	6	0.99	5	7	0.96
11	Madhya Pradesh	4	3	0.65	7	8	1.02	7	8	0.66
12	Maharashtra	4	4	0.63	11	12	1.97	2	2	0.34
13	Manipur	9	11	2.14	9	10	2.11	6	7	0.63
14	Meghalaya	2	71	8.58	1	142	6.72	2	78	2.75
15	Mizoram	3	3	0.4	3	3	0.4	0	0	0.00
16	Nagaland	1	0	0.11	2	2	0.32	0	0	0.00
17	Odisha	9	14	2.22	15	27	4.19	10	17	1.91
18	Rajasthan	0	0	0	3	3	0.83	2	2	0.32
19	Sikkim	1	1	0.28	1	1	0.26	2	2	0.54
20	Tamil Nadu	2	3	0.34	2	3	0.35	1	1	0.12
21	Telangana	1	1	0.24	1	1	0.24	1	1	0.20
22	Tripura	1	1	0.01	1	1	0.17	1	1	0.16
23	Uttarakhand	3	2	0.9	4	8	1.19	2	2	0.18
24	Uttar Pradesh	1	3	0.17	3	9	0.69	2	2	0.22
25	West Bengal	7	18	3.61	16	40	4.53	13	26	3.78
26	Delhi	0	0	0	1	3	0.15	0	0	0.00
	Total	96	269	40	131	420	44.5	89	291	21.75

STATEMENT SHOWING THE DETAILS OF NO. AND AMOUNT RELEASED TO NGOs UNDER THE CENTRAL SECTOR SCHEME OF 'STRENGTHENING EDUCATION AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS' DURING 2013-14 to 2015-16

										(Amount in Crore)
Sl. No.	Name of State/UT	2013-14			2014-15			2015-16		
		No. of NGOs	No. of Projects	Amount released	No. of NGOs	No. of Projects	Amount released	No. of NGOs	No. of Projects	Amount released
1	Andhra Pradesh	0	0	0	1	8	0.52	1	44	19.31
2	Arunachal Pradesh	1	1	0.13	1	1	0.43	0	0	0.00
3	Chhattisgarh	1	1	0.44	1	1	0.39	0	0	0.00
4	Gujarat	3	40	14.6	3	40	19.42	2	45	17.12
5	Jharkhand	0	0	0	1	2	0.44	1	1	0.21
6	Madhya Pradesh	10	22	6.86	8	25	5.71	3	3	1.43
7	Maharashtra	3	3	0.95	2	2	0.36	0	0	0.00
8	Odisha	8	26	16.22	7	7	2.65	5	22	10.41
9	Rajasthan	3	3	1.1	3	3	0.97	0	0	0.00
10	Telangana	0	0	0	1	14	4.11	1	16	4.81
	Total	29	96	40.3	28	103	35	13	131	53.29

**STATEMENT SHOWING THE DETAILS OF NO. OF PROJECTS AND AMOUNT RELEASED TO
NGOs UNDER THE CENTRAL SECTOR SCHEME OF 'VOCATIONAL TRAINING IN TRIBAL
AREAS' DURING 2013-14 to 2015-16**

										(Amount in Crore)
S.No.	Name of State/UT	2013-14			2014-15			2015-16		
		No. of NGOs	No. of Projects	Amount released	No. of NGOs	No. of Projects	Amount released	No. of NGOs	No. of Projects	Amount released
1	Assam	2	2	0.74	2	2	0.72	0	0	0.00
2	Karnataka	1	1	0.54	1	1	0.64	0	0	0.00
3	Meghalaya	1	1	0.49	1	1	0.30	0	0	0.00
4	Nagaland	0	0	0	2	2	1.04	0	0	0.00
5	Tamil Nadu	1	1	0.94	0	0	0.00	0	0	0.00
	Total	5	5	2.71	6	6	2.70	0	0	0.00

**STATEMENT SHOWING THE DETAILS OF NO. OF PROJECTS AND AMOUNT RELEASED TO
NGOs UNDER THE CENTRAL SECTOR SCHEME OF 'DEVELOPMENT OF PARTICULARLY
VULNERABLE TRIBAL GROUPS (PVTGs) ' DURING 2013-14 to 2015-16**

(Amount in Crore)										
Sl. No.	Name of State/UT	2013-14			2014-15			2015-16		
		No. of NGOs	No. of Projects	Amount released	No. of NGOs	No. of Projects	Amount released	No. of NGOs	No. of Projects	Amount released
1	Andaman & Nicobar Islands	1	1	0.75	0	0	0	0	0	0
2	Chhattisgarh	2	3	0.23	2	3	0.12	0	0	0
3	Jharkhand	3	25	3.78	3	16	3.01	1	5	0.52
4	Karnataka	1	1	0.27	1	1	0.09	1	1	0.36
5	Tamil Nadu	1	7	0.27	1	7	1.28	1	7	0.71
	Total	8	37	5.3	7	27	4.5	3	13	1.59
